GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:202 ANSWERED ON:05.12.2013 TREATY ON BRAHMAPUTRA Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether India, China and Bangladesh have signed or propose to sign a tripartite agreement regarding the flow of the Brahmaputra river, sharing of its water and threat to the ecology of the downstream regions as a result of flood etc.;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/being taken by the Government is this regard?

Answer

THE HON'BLE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) No, Madam.
- (b)&(c) Government of India monitors all developments on the Brahmaputra River. As a lower riparian state India has conveyed its views and concerns to the Chinese authorities, including at the highest levels. India has urged China to ensure that the interests of downstream States are not harmed by any activities in upstream areas. During Hon'ble Prime Minister's Visit to China in October, 2013, both Governments singed a Memorandum of Understanding on Strengthening Cooperation on Trans-border Rivers.